

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 91
TO BE ANSWERED ON 21.12.2017

CONSTRUCTION OF ROADS UNDER PMGSY

***91. SHRI HARISHCHANDRA CHAVAN:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has considered construction of roads inside villages under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

- (a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 91 for answer on 21.12.2017

(a) to (c): Pradhan Mantri Gram Sadak Yojna (PMGSY) is a Centrally sponsored scheme to provide all weather road access to eligible unconnected habitations in the Core Network. 'Rural Roads' is a State subject and the works under PMGSY are executed through State Governments. Under PMGSY, the unit of programme is habitation. As per PMGSY guidelines, the alignment of the road should be extended upto the prominent point within a targeted habitation which could be School, Public Health Centre/Sub Centre/Panchayat Office, Market Centre etc. Under PMGSY, the number of eligible unconnected habitations as per the Core Network is 1,78,184, out of which 1,64,547 habitations have been sanctioned road connectivity by the Ministry (till November,2017). The States have reported that 1,30,974 habitations have been connected by constructing/upgrading 5,23,172.522 Km till November,2017. The State wise details of habitations connected and Road length constructed are given at **Annexure-I**.

Annexure referred to in reply to part (a) to (c) of Lok Sabha Starred Q. No. 91 for 21.12.2017

Habitations eligible, sanctioned, connected and Road Length Constructed under PMGSY up to November,2017

S.No.	State(s)	Eligible Habitations	Habitations cleared	Habitations connected	Length Completed
1	2	3	4	5	6
1	Andhra Pradesh	1591	1294	1107	13,838.980
2	Arunachal Pradesh	438	403	368	5,990.397
3	Assam	16026	13045	9387	16,601.857
4	Bihar (RWD & NEA)	35496	30696	21182	44,641.294
5	Chhattisgarh	11108	10133	8788	27,215.644
6	Goa	20	2	2	155.330
7	Gujarat	3077	3059	3021	12,531.478
8	Haryana	1	1	1	5,573.512
9	Himachal Pradesh	3124	2440	2143	13,192.245
10	Jammu & Kashmir	2504	2202	1480	7,923.080
11	Jharkhand	13375	9602	7821	16,925.276
12	Karnataka	297	297	296	18,539.998
13	Kerala	435	435	380	2,948.460
14	Madhya Pradesh	18429	18256	15891	68,115.021
15	Maharashtra	1516	1365	1282	25,672.871
16	Manipur	654	611	472	5,811.095
17	Meghalaya	702	498	243	1,611.126
18	Mizoram	252	183	157	2,663.732
19	Nagaland	110	97	94	3,489.870
20	Odisha	17901	16496	13422	42,503.704
21	Punjab	397	390	390	7,808.850
22	Rajasthan	16570	16530	13734	63,289.631
23	Sikkim	366	369	283	3,404.173
24	Tamil Nadu	2004	1986	1979	14,588.160
25	Telangana	934	883	617	9,983.018
26	Tripura	1916	1898	1787	3,993.494
27	Uttar Pradesh	13452	11623	11228	51,788.331
28	Uttarakhand	2233	1541	1011	8,465.060
29	West Bengal	18671	18212	12408	23,906.835
Grand Total:		178184	164547	130974	523,172.522